

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 617

TO BE ANSWERED ON WEDNESDAY, 19th MAY, 2017

REVIEW OF RESERVATION POLICY

†617. SHRI TARIQ ANWAR:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to review the reservation policy in future;
- (b) if so, the details thereof;
- (c) whether the Government is considering to implement a reservation policy for economically backward and weaker sections of the society to provide equal opportunities to them also; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND
INFORMATION TECHNOLOGY
(SHRI P.P.CHAUDHARY)**

(a) to (d): No Madam. At present, no proposal is under consideration for review of reservation policy.
